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# Maharashtra Legislature Members Pension (Amendment) Act, 2007

## 26 of 2007

[10 August 2007]

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# Maharashtra Legislature Members Pension (Amendment) Act, 2007

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#### PREAMBLE

An Act further to amend the Maharashtra Legislature Members' Pension Act, 1976. WHEREAS it isexpedient further to amend the Maharashtra Legislature Members' Pension Act, 1976 (Mah. I of 1977), for the purposes hereinafter appearing; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows:-

### 1. Short Title :-

This Act may be called the Maharashtra Legislature Members Pension (Amendment) Act, 2007.

### 2. Amendment Of Section 3 Of Mah. I Of 1977 :-

In section 3 of the Maharashtra Legislature Members Pension Act, 1976 (Mah. I of 1977) (hereinafter referred to as "the principal Act "), in sub-section (1), for the words "six thousand rupees" the words "eight thousand rupees" shall be substituted and shall be deemed to have been substituted with effect from the 1st April 2007.

## 3. Amendment Of Section 4A Of Mah. I Of 1977 :-

In section 4A of the principal Act,

- (a) in sub-section (2),-
- (i) for the figures, letters and words "1st day of January 2006" the figures, letters and words "1st day of April 2007" shall be substituted;
- (ii) for the words "rupees three thousand" the words "rupees four thousand" shall be substituted;
- (b) in sub-section (2A),-
- (i) for the figures, letters and words "1st day of January 2006" the figures, letters and words "1st day of April 2007" shall be substituted;
- (ii) for the words "rupees three thousand" the words "rupees four thousand" shall be substituted;
- (c) in sub-section (2B), for the portion beginning with the words, figures and letters "from the 1st September 2000" and ending with the words "rupees three thousand per month" the following shall be substituted, namely:-

"with effect from the 1st April 2007 at the rate of rupees four thousand per month".